IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

OA.NO.1725/94
Dated this the 31st of July, 1995.

Hon'ble Shri S.R. Adige, Member(A). Hon'ble Dr. A. Vedavalli, Member(J). (10)

Hari Chand, S/o Tej Ram, R/o House No.13/2, Village Temual Nagar, P.O. Shri Niarpuri, New Delhi 110 035.

... Applicant

By Advocate: Shri S.C. Sharma.

versus

N.C.T.D. Delhi through its Secretary (Medical), 5, Sham Nath Marg, Civil Lines, Delhi.

The Medical Superintendent, Lok Nayak Jai Prakash Narayan Hospital, New Delhi

... Respondents

By Advocate: Shri Raj Singh.

ORDER (Oral) (By Shri S.R. Adige).

Both counsel have been heard.

- 2. The applicant Shri Hari Chand has sought regularisation in this OA and both counsel concead that the applicant has been interviewed for the purposes of regularisation and the interview results are awaited.
- 3. In the circumstances, nothing survives in this OA. If the applicant has any grivance aftr the interview results are announced, it will be open to him to agitate the same through appropriate original proceedings in accordance with law.
- 4. As nothing survives in this OA, it is dismissed. No costs.

(DR. A. VEDAVALLI)
MEMBER(J)

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(S.R. ADIGE)
MEMBER(A)

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